## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 129/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: M/s. Chowrangee Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME DESIGNATION

SIGNATURE

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for pehitoner.

## Common Order

CSP 129/230-232/NCLT/MB//MAH/2017 CSP 130/230-232/NCLT/MB//MAH/2017 CSP 131/230-232/NCLT/MB//MAH/2017 CSP 132/230-232/NCLT/MB//MAH/2017 CSP 133/230-232/NCLT/MB//MAH/2017

List this matter to 3.5.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)